

by Parliament. The old single storeyed-quarters for staff, which come in the way of approach and circulating area have to be dismantled. Many of these quarters are more than 50 years old and are also substandard and insanitary, and in any case were due for replacement. The employees will be provided with suitable accommodation with modern conveniences elsewhere at the Station. The scheme included in the budget estimates provides for the replacement of the quarters to be dismantled. The quarters under reference will not be dismantled immediately and the work is being phased in such a manner that while the new station building and the yard are being constructed, the old quarters will be dismantled in stages after providing new quarters as indicated above.

The depreciated value of the 88 quarters involved is Rs. 1-38 lakhs and the cost of dismantling is approximately Rs. 15,000.

#### SAMASTIPUR SUGAR MILL

•71. SHRI R. P. N. SINHA: Will the "Minister of FOOD AND AGRICULTURE be pleased to state;

(a) how many tons of sugarcane were crushed by the Samastipur Sugar Mill during the last crushing season and what was the value thereof; and

(b) whether the sugarcane suppliers have been paid in full the cane price and the staff and the labour of the mill their wages; if not, why not?

THE MINISTER OF STATU IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) 32,555 tonnes valued at *Ei.* 17:10 lakhs.

(b) Of the total cane price of Rs. 17-10 lakhs Rs. 10-71 lakhs had been paid up to the 15th April 1964, and arrangement for payment of the balance amount shortly are being made. Staff and labour have been

paid their wages in full up to the end of March 1964.

#### APPOINTMENT OF ADDITIONAL ASSISTANT BLOCK DEVELOPMENT OFFICERS

•72. SHRI RAMPRASANNA RAY: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:

(a) whether it has been decided as a matter of policy to appoint Additional Block Development Officers and/or Assistant Block Development Officers to assist the Block Development Officers in their work;

(b) if so, whether the Government of West Bengal has made such appointments; and

(c) if the answers to part (b) above be in the negative, by when the State Government is likely to appoint such officers?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) Yes Sir, assuming the question relates to West Bengal. The State Government have decided to appoint an additional officer to take over the functions of Circle Officer, which are now being discharged by the B.D.O.

(b) and (c) The question of appointment of an additional officer at the Block level is engaging the earnest attention of the West Bengal Government.

#### उत्तर प्रदेश की चीनी मिलों पर बकाया रकम

\*७३. श्री ए० बी० वाजपेयी: क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ३१ दिसम्बर १९६३ तक उत्तर प्रदेश की ७० चीनी मिलों